

**SCHEDULE II
FORM B**

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S. OREN HYDROCARBONS PVT. LTD.**

Sl. No.	Particulars	Details
1.	Name of the Corporate Debtor	M/s. OREN HYDROCARBONS PVT. LTD.
2.	Date of incorporation of Corporate Debtor	20.7.1990
3.	Authority under which the Corporate Debtor is incorporated/ registered	The Registrar of Companies, Chennai
4.	Corporate Identity Number (CIN) of Corporate Debtor	U73100TN1990PTC019419
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	28/2 B Saravana Street, T. Nagar, Chennai - 600017
6.	Date of closure of Insolvency Resolution Process	10.5.2023 (order uploaded on 13.5.2023)
7.	Liquidation Commencement Date of Corporate Debtor	10.5.2023 (order uploaded on 13.5.2023)
8.	Name and Registration Number of the Insolvency Professional acting as Liquidator	Radhakrishnan Dharmarajan Regn. No. IBBI/IPA-001/IP-P00508/2017-18/10909 AFA valid up to: Nov 30, 2023
9.	Name / Address / E-mail of the Liquidator	C/o RDH Co., Flat No. 31, 59, 'Krishna', 1 st Avenue, 100-Ft. Road, Ashok Nagar, Chennai 600083 E-mail: rp.orenhydro@gmail.com
10.	Address and E-mail to be used for correspondence with the Liquidator	C/o RDH Co., Flat No. 31, 59, 'Krishna', 1 st Avenue, 100-Ft. Road, Ashok Nagar, Chennai 600083 E-mail: rp.orenhydro@gmail.com
11.	Last Date for submission of claims	14.6.2023

Notice is hereby given that the Hon'ble National Company Law Tribunal (NCLT), Chennai Bench has ordered the commencement of Liquidation of M/s. Oren Hydrocarbons Pvt. Ltd., vide its order dated 10.5.2023 (order uploaded on 13.5.2023).

The stakeholders of M/s. Oren Hydrocarbons Pvt. Ltd., are hereby called upon to submit their claims with proof on or before 14.6.2023, to the Liquidator at the address mentioned against Item No. 10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in-person, by post, or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Place: Chennai
Date: 15.5.2023


Radhakrishnan Dharmarajan
Liquidator for M/s. Oren Hydrocarbons Pvt. Ltd.
Regn. No. IBBI/IPA-001/IP-P00508/2017-18/10909
AFA valid up to: Nov.30, 2023

